

1	2	3	4
11.	Kerala	316.99	388.00
12.	Madhya Pradesh	248.03	364.41
13.	Maharashtra	262.20	407.82
14.	Manipur	375.64	398.24
15.	Meghalaya	431.19	511.15
16.	Mizoram	492.75	473.39
17.	Nagaland	674.04	593.00
18.	Orissa	246.49	354.66
19.	Punjab	320.19	353.75
20.	Rajasthan	293.32	389.85
21.	Sikkim	353.04	330.24
22.	Tamil Nadu	252.05	376.86
23.	Tripura	370.60	362.37
24..	Uttar Pradesh	274.96	328.99
25.	West Bengal	280.72	343.10
26.	A and N Island	465.67	608.60
27.	Chandigarh	305.25	363.00
28.	Dadra and Nagar Haveli	266.09	463.13
29.	Daman and Diu	321.45	424.93
30.	Delhi	348.12	424.70
31.	Lakshadweep	486.54	575.54
32.	Pondicherry	290.97	345.65
	All India	265.96	358.74

### Per Capita income in Gujarat

3683'. PROF. ALKA BALRAM KSHATRIYA: Will the PRIME MINISTER be pleased to state:

(a) the per-capita income in Gujarat and how does not compare with the per-capita income at the National Level; and

[24 April, 2003]

RAJYA SABHA

(b) the steps taken by Government to bring per-capita income in the State at par with the National Level?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SATYABRATA MOOKHERJEE): (a) and (b) As per the latest estimates of the Central Statistical Organisation, the per-capita Net State Domestic Product (NSDP) of Gujarat at 1993-94 prices is Rs. 12975 for the year 2000-01 as compared to the All India Net National Product (NNP) of Rs. 10306 for the same period.

#### **BPL Population in Uttar Pradaah**

3684. SHRI DARA SINGH CHAUHAN: Will the PRIME MINISTER be pleased to state:

- (a) the percentage of people Below Poverty Line in Uttar Pradesh;
- (b) the definition of poverty line in comparison to the international definition;
- (c) whether Government have any package to reduce poverty; and
- (d) the number of people living Below Poverty Line, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SATYABRATA MOOKHERJEE): (a) The Planning Commission estimates poverty at national and state level from the large sample surveys on household consumer expenditure conducted by the National Sample Survey Organization (NSSO) at an interval of approximately five years. The latest such survey was conducted by NSSO in its 55th Round (1999-2000). Based on the data of this Round, the percentage of population living below poverty line in Uttar Pradesh has been estimated as 31.15% in 1999-2000.

(b) The Planning Commission uses a poverty line based on per capita consumption expenditure as the criterion to determine the persons living below the poverty line. The per-capita consumption norms has been fixed at Rs. 49.09 per month in rural areas and Rs. 56.64 per month in urban areas at 1973-74 prices at national level corresponding to a basket of goods and services anchored on a norm of per-capita daily calorie requirement of 2400 kcal in rural areas and 2100 kcal in urban areas. The states have different poverty lines, which are derived from the national level poverty lines, using state-specific price indices and inter-state price